

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.78/BB/ 2017	-	Await report from RD	230/232	Brigade Enterprises Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Tyolter  
for A. Renuki  
9663309318-

Petitioner


Tyolter


2. C. Balan

-Roe

**ORDER**

Counsel for Petitioner is present. R.D has filed his report. Counsel has filed comments on the report of R.D. Standing Counsel for R.D is absent today. Counsel also filed synopsis. List it on 26/02/2018.

  
**Member (T)**

  
**Member (J)**